

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

60/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.01.2018**

NAME OF THE COMPANY: M/s. Fragnance Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms Shruti Pandey & Ms. Arveena Sharma, Advocates for the Petitioner.			
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ORDER

Notice is accepted by Mr. Manish Raj on behalf of the ROC. Reply, if any, be filed by 6th February, 2018



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)